

ce Supplies is The Department of Defcn. mental items basically handling -he develop^prfB" or which were hithcei, .mo me Services for are being JBT' Even through comparative the-"st available in many cases, attempts ' rates aially made to bring down prices are usu ccepting the offers. be

Dem"cratic Government in Sikkim

412. SHRIMATI SAVITA BEHEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what steps have been taken by Government for establishing a Democratic Government in Sikkim; and

(b) with what result so far?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) and (b) Elections to the new Sikkim Assembly were held from April 15 to 19, 1974, under the provisions of the May 8 Agreement of 1973. The new constitutional framework for Sikkim, as approved by the Assembly and assented by the Chogyal, has been promulgated into law on July 4, 1974. The Council of Ministers headed by Shri Kazi Lhendup Dorji as Chief Minister was sworn in on July 23, 1974 and is now in office.

Allotment of Scooters to Army Officers

413. SHRI B. P. NAGARAJA MURTHY:

SHRI E. M. SANGMA:

Will the Minister of DEFENCE be pleased to state:

(a) the number of applications kept pending at present with the Canteen Stores Department (India) for allotment of scooters to Army officers:

(b) the number of scooters demanded by CSD(India) from the manufacturers; and the number of scooters received by the CSD(India) during the years 1972 to 1974, year-wise;

(c) the date of the applications upto which the allotment has been made uptil now:

(d) whether it is a fact that free foreign exchange is not provided to the Canteen Stores Department by Government to increase the quota for scooter allotment according to demand; and

(e) if so, what are the reasons therefor?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The number of applications pending as on 20th July 1974 for allotment of scooters to Army Officers and their equivalents in the Navy and Air Force such Civilian Gazetted Officers as are entitled to make purchases from the Service Canteens is 34,896.

(b) The information is as under:—

Year	Demanded	Received
1972 . . .	5,232	5,942
1973 . . .	5,938	5,532
1974 (upto 20th July 1974)	3,276	2,066

(c) 7th May, 1971 in the case of Lam-bretta and 24th November, 1970 in the case of Bajaj.

(d) and (e) The amount of free foreign exchange for purchase of scooters depends upon the total amount of free foreign exchange allocated for Defence S^{pr-m}l from which the requirement r' ATMed Forces to meel lnei- f)-"at<°nal /urgent needs ave to be met.

In view of the pressing operational/urgent needs of the Armed Forces, it is not possible to increase the quota of free foreign exchange for allotment of scooters.

Discrimination in Supply of T.V. Picture Tubes to Users

414. SHRI J. S. TILAK:
SHRI A. G. KULKARNI:
SHRI KRISHAN KANT:
SHRI KALI MUKHERJEE:
SHRI GURMUKH SINGH:
SHRI MUSA FIR:

Will the Minister of DEFENCE be pleased to state: